

PENDENCY/ ARREARS IN THE SUB-ORDINATE COURTS OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH,

AS ON 30TH SEPTEMBER, 2017

Name of the State.	Opening Balance			Institution during the Month			Disposal during the Month			Closing Balance at the end of the month			Disposal of cases which are more than 5 yrs old			Pendency of Cases which are more than 5 yrs old at the end of the month		
	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total	Cvl	CrI	Total
ASSAM	67818	206775	274593	4015	22672	26599	3786	20253	24039	68047	209194	277153	317	1230	1547	6471	20971	27442
NAGALAND	1894	2903	4797	93	146	239	64	233	297	1923	2816	4739	00	00	00	182	716	898
MIZORAM	2333	2757	5090	578	592	1170	572	560	1132	2339	2789	5128	01	00	01	151	42	193
ARUNACHAL PRADESH	2841	7687	10528	197	970	1167	163	422	585	2875	8235	11110	15	101	116	754	3999	4753
TOTAL	74886	220122	295008	4883	24380	29175	4585	21468	26053	75184	223034	298130	333	1331	1664	7558	25728	33286